

[Translation]**Meetings of Hindi Advisory Committee**

1611. SHRI KRISHAN PRATAP SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of meetings of Hindi Advisory Committee of his Ministry held during the year 1984 ;

(b) the resolutions passed in these meetings ; and

(c) the details in regard to the implementations ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) No meeting of the Hindi Advisory Committee of this Ministry could be held in 1984 as the term of the earlier Hindi Salahakar Samiti expired in June, 1984 and the process of constitution of new Committee is being finalised.

(b) and (c) : Questions do not arise in view of (a) above.

[English]**Construction of Television Studio at Bhubneswar**

1612. SHRI CHINTAMANI PANIGRAHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Orissa Government have already allotted a plot of land to Doordarshan in Bhubneswar for construction of a Television Studio ; and

(b) the time by which the construction of this studio will start ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Actual possession of the plot of land identified for the purpose is yet to be handed over to Doordarshan by the State Government.

(b) Construction of the TV Studio at Bhubneswar would depend upon approval to the scheme which forms a part of VII Plan proposals of Doordarshan. VII Plan is yet to be approved.

Ban on Use of Harmful Pesticides

1613. SHRI N. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether several pesticides have been banned due to their harmful action on human and farm animals and if so, full details thereof ;

(b) whether WHO have recommended ban on use of many such pesticides ;

(c) whether DDT is one such harmful chemical which is in extensive use in the country and if so, corrective action proposed ; and

(d) whether any field surveys have been conducted on use and danger of pesticides in agriculture in the country and details thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir. The Registration Committee constituted under Section 5 of the Insecticides Act, 1968 has not approved 18 insecticides, phased out use of two insecticides and not permitted the import of two insecticides.

(b) WHO (World Health Organisation) is not recommending ban on use of pesticides.

(c) The use of DDT in agriculture is very limited as this insecticide is mostly recommended for use in fibre crops. However, due to some reports about the safety aspects of use of DDT, Ministry of Agriculture and Rural Development has constituted a Committee to review the use of all the pesti-

cides including DDT as well as those insecticides which have been restricted/banned in developed countries and are being used in our country.

(d) The Committee as stated in part (a) of the Question require elaborate data on safety parameters. The data requirements inter alia encompass the field health monitoring survey data to ensure safety to the users/farmers. This is also in consonance with the recommendations made by the Scientific Advisory Committee on pesticides of the International Association of Occupational Health in its 5th International Workshop.

Setting up of Regional Offices of CFCB and NFDC at Hyderabad

1614. SHRI SOBHANADREESWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have received representations for setting up a Regional Office of the Central Film Censor Board at Hyderabad ;

(b) whether Government have also received representation to set up the office of the National Film Development Corporation at Hyderabad ; and

(c) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) It has already been decided to open a Regional Office of the Central Board of Film Certification at Hyderabad. It is expected to become operational shortly. In the case of the National Film Development Corporation also, it is proposed to open an office at Hyderabad, but due to finan-

cial constraints, it has not been possible to do so.

Provision of Potable Water in Rural Areas of Dadra and Nagar Haveli

1615. SHRI SITARAM J. GAVALI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that most of the drinking water bore wells provided in rural areas are out of order in Dadra and Nagar Haveli ;

(b) if so, the steps taken to provide potable water to the rural population ; and

(c) the alternative arrangements made to provide portable water in the event of failure of borewells ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) No such report has been received by this Ministry from the Dadra and Nagar Haveli Administration.

(b) and (c) : Does not arise. According to the survey of problem villages conducted in 1980, no problem villages have been reported by the Dadra and Nagar Haveli Administration.

Drought in Phulabani District of Orissa

1616. SHRI RADHAKANTA DIGAL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Phulabani District in Orissa is presently reeling under severe drought :

(b) if so, the measures taken to provide adequate relief in the affected areas ; and

(c) the details thereof ?